



# Sical Logistics Limited

(a company under Corporate Insolvency Resolution Process pursuant to Hon'ble NCLT order dated 10<sup>th</sup> March 2021)

## Summary of Operational Creditor Claims

Date: 20<sup>th</sup> August 2021

Reference	Name of Operational Creditor	Amount Claimed	Amount Admitted	Amount under verification	Amount rejected	Reason for rejection
OCC-7	Employees Provident Fund Organisation	11,70,235	11,70,235	-	-	
OCC-126	ESIC, Hyderabad	41,859	41,859	-	-	
OCC-177	Employees State Insurance Corporation	41,859	-	-	41,859	Duplicate claim
OCC-184	Employees State Insurance Corporation, Chennai	3,429	3,429	-	-	
OCC-218	Dy Commissioner of CT & GST, Odisha	5,26,05,274	5,26,05,274	-	-	
OCC-220	Asst Commissioner, State Tax , Satna Circle 1, Madhya Pradesh	22,24,52,323	22,24,52,323	-	-	
B1022	Income Tax Department	4,03,33,347	-	4,03,33,347	-	
B1023	Income Tax Department	29,24,390	-	29,24,390	-	
B1024	Income Tax Department	888	-	888	-	
	<b>Total</b>	<b>31,95,73,604</b>	<b>27,62,73,120</b>	<b>4,32,58,625</b>	<b>41,859</b>	

Regards

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